

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ORDER SHEET

O.A / MA / RA / CP NO. 372 OF 2003

Applicant/s Smt. Sonia Khan Respds. V.O.I & Ors.

Advocate for Applicant/Smt. R.C. Katare Advocate for Respondent/Smt. A.K. Pandey
Smt. K.P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. 5
	<p>O.A. No. 372/03 <u>03.02.2010</u> Hon'ble Mr. Ashok S. Karamadi, JM Hon'ble Mr. D. C. Lakha, AM</p> <p>Learned counsel for the Respondents is present. There is no representation is made on behalf of the applicant even on the revised call. Accordingly, the O.A. is dismissed for non-prosecution.</p> <p>AM  JM </p> <p>/Dev/</p>	

Contd. On Sheet No. _____